



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,24th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	CRP/422/2015	RAJSAKHAR SAHA Versus MUSSTT. PRNOTI MAZUMDAR and 17 ORS	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BARUA MR.A BHATTACHARYA	MR.G N SAHEWALLA(R-6 to 9) MS.B SARMA(R-6 to 9) MR.D CHAKRABARTY(R-- -3,5,15to17) MS.R JAINR-6 to 9 MR.P DEKA(R-6 to 9) MR.S R BORUAH(R-- -3,5,15to17) MD.ASLAM(R-6 to 9)
2	CRP/334/2016	SMT. KAUSHALYA RAY and 3 ORS Versus SHIV CHARAN BARUAH and 9 ORS	MR. A DAS MR. S BARUAH MR. D BARUAH	
3	CRP(IO)/193/2019	BALARAM RAJBONGSHI Versus TARINI BAISHYA AND 2 ORS.	MR. T DEURI	
4	CrI.A./84/2020	RAJEN BORA Versus THE STATE OF ASSAM AND ANR	MR. J M GOGOI MS. S GOGOI MR J P KACHARI	PP, ASSAM
5	I.A.(CrI.)/259/2020 in CrI.A./2255/2020	UNION OF INDIA Versus SHRI NIRAJ KUMAR MANDAL	MR. B K DAS MR H P GUWALA	
	WITH CrI.A./2255/2020 (Filing Number)	UNION OF INDIA Versus SHRI NIRAJ KUMAR MANDAL		
6	WP(C)/6709/2021	ATIKUR ROHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MR. R S MISHRA	SC, FINANCE AND TAXATION
7	WP(C)/6928/2022	SHAHJAHAN ALI @ MD. SHAHJAHAN ALI Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 13 ORS	MR. J AHMED MS A HUSSAIN MS. N HASINA R BEGUM H G DAISY	MR R ISLAM (R-10 & 13,14) MS. U NANDA (R-10 & 13,14) SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 24/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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31)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024



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BEFORE:

JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/6541/2016	JOYTISH CHANDRA ROY and ANR Versus THE STATE OF ASSAM AND 15 ORS	MR.D BORA MR.J AHMED MR.S DAS MD.S ISLAM MRI MUSABBIR	SC, ELEMENTARY EDUCATION SC, BTADC SC, SSA
2	WP(C)/6996/2016	DHRITIMAN SARMA and 2 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MR.A SARMA MR.U CHOUDHURY MR.G BHARADWAJ MR M P GOSWAMI	GA, ASSAM
3	WP(C)/1947/2020	RUMA PARBIN SULTANA KHANAM Versus THE DEPUTY COMMISSIONER AND 6 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED	GA, ASSAM MR N AHMED (R4, R5) MR G P CHETIA (R4, R5)
4	WP(C)/6990/2023	SAHAB UDDIN BARBHUIYA AND 4 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. S BORTHAKUR MS. S KAKATI MS. M. KONYAK. W	GA, ASSAM SC, NHAI MR. S D PURKAYASTHA (R-8,9) MR H GUPTA MR B PAUL (r-8,9) DY.S.G.I. MS S.S.BORA (R-8,9) SC. REVENUE
5	I.A.(Civil)/2683/2024 in WP(C)/536/2020	SANJIB DAS Versus THE STATE OF ASSAM AND 5 ORS	MR S DUTTA MR. S DUTTA	GA, ASSAM GA, ASSAM MR. K GOGOI, SC, HIGHER EDU DEPTT.(R-1,2)
	WITH WP(C)/536/2020	SANJIB DAS Versus THE STATE OF ASSAM AND 5 ORS	MR S DUTTA MR. S DUTTA	GA, ASSAM MR. N BORAH (R6) MR. K GOGOI, SC, HIGHER EDU DEPTT.(R-1,2) SC, EDU

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DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	CRP(IO)/107/2022	SUKHENDU SEKHAR DEB Versus ARUN KUMAR BIST AND 8 ORS	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	GA, ASSAM MR. P D NAIR (R4) MR. A CHETRY (R4) MR G ALAM (R4) MR. H ROHMAN (R4) S R A NASER (R4)
2	Tr.P.(C)./124/2022	JUTIKA ROY Versus DIPANKAR BARMAN	MRS. K DEVI MS S A KHALIFA MS. B. BANIA	
3	Tr.P.(C)./126/2022	NUR NEHAR BEGUM Versus ILIASUR RAHMAN	MR. DILIP DEY	
4	CRP(IO)/303/2022	HELAL AHMED Versus AFTAB HUSSAIN AND ANR	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM B. PATHAK	
5	I.A.(Civil)/1127/2022 in RSA/278/2019	SRI TAPAN SAHA AND 3 ORS. Versus SRI JOYKANTA KALITA AND 9 ORS.	MR. P P BARUAH	MR D CHAKRABORTY
	WITH RSA/278/2019	SRI TAPAN SAHA AND 3 ORS. Versus SRI JOYKANTA KALITA AND 9 ORS.	MR. P P BARUAH MR. R SARMA MR D K DAS	MS. R CHOUDHURY (r-1,2,9)) MS S S ZIA (r-1,2) MR D. CHAKRABORTY (r-1,2)
6	I.A.(Civil)/3502/2022 in RSA/31/2013	ON THE DEATH OF ABDUL KARIM HIS LEGAL HEIRS AMENA KHATUN, Versus MUST. KONIJA FATEMA@KONIJ BEGUM AND ORS.	MR. S K GHOSH MS F AHMED	MR. B HALDAR
	WITH RSA/31/2013	AMENA KHATUN and 4 ORS Versus KONIJA FATEMA @ KONIJ BEGUM and 19 ORS		
7	I.A.(Civil)/1618/2023 in RSA/12013/2022	THE STATE OF ASSAM AND ANR . Versus SYEDA WAHIDA RAHMAN ,	ADDL. SR. GA, ASSAM	MR. A SATTAR FOR CAVEATOR

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